NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/81/2016

NAME OF THE PETITIONER(S) : R. PREETHA

NAME OF THE RESPONDENT(S) : M/S STYLUS POLYSTORES PRIVATE LIMITED &

3 OTHERS

UNDER SECTION

: 397/398

S.No. Name (in Capital) Represented by

Signature

Kauthebegan Anbardagan Gund for for Annt Meratha positioner

ABRAHAM MARKOS GOUNGEL FOR RESPONDENTS

ORDER

Counsel for petitioner called but absent. Shri Karthikeyan Anbazhagan, proxy counsel for petitioner present. Shri Abraham Markos, counsel for respondents present and sought time for submitting arguments. Time extended at request. Put up on <u>06.04.2017</u> at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)